

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:155
ANSWERED ON:28.11.2002
PROVISION UNDER APDRP
RAGHUVANSH PRASAD SINGH

Will the Minister of POWER be pleased to state:

- (a) whether any provision has been made during the last three years and current financial year under Accelerated Power Development and Reforms Programme (APDRP);
- (b) if so, the details thereof and the amount provided to each of the States; and
- (c) the achievements made in this regard during the said period, year-wise and State-wise?

Answer

THE MINISTER OF POWER (SHRI ANANT G. GEETE)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 155 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING PROVISION UNDER APDRP.

(a) & (b) : Details of the funds sanctioned to the States during the year 2000-01 and the current financial year under the Accelerated Power Development and Reforms Programme (APDRP) are given in the Annexure. No projects were sanctioned under APDRP during the year 2001-02.

(c) : Distribution reforms are expected to bring out the desired changes in the performance of the State Electricity Boards through the adoption of best technical and commercial practices in the operation and management of distribution circles. Improvement in availability of power to the consumers can be assessed only after successful implementation of the projects by the respective States.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (a) & (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 155 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING PROVISION UNDER APDRP.

FUNDS SANCTIONED TO STATES UNDER APDRP FOR ST&D FOR 2000-01

(Rs. in crores)

State	APDRP Fund	
	Sanctioned	Released
Andhra Pradesh	49.8	49.8
Bihar	11.16	11.16
Chhattisgarh	10.26	10.26
Gujarat	107.39	107.39
Haryana	37.78	37.78
Jharkhand	21.98	21.98
Karnataka	57.26	57.26
Kerala	22.42	0
Madhya Pradesh	38.38	29.15
Maharashtra	90.22	90.22
Punjab	31.72	31.72
Rajasthan	45.01	45.01
Tamilnadu	12.1	12.1
Uttar Pradesh	13.03	13.03
West Bengal	18.6	18.6

Special Category States

Assam	20.02	20.02
Arunachal Pradesh	6.32	6.32
Himachal Pradesh	25.32	25.32
Jammu & Kashmir	6.99	6.99
Manipur	0.72	0.72
Meghalaya	1.81	1.81
Mizoram	1.06	1.06
Nagaland	1.89	1.89
Tripura	5	5
Sikkim	6.38	6.38
Uttaranchal	4.8	4.8

Total 647.42 615.71

Funds sanctioned to the States under APDRP for R&M/R&U for year 2000-01

State	Project Cost	APDP Fund Released
Andhra Pradesh	95.12	47.56
Bihar	20.56	10.28
Gujarat	4.46	2.23
Haryana	23.7	11.85
Karnataka	48.48	24.24
Madhya Pradesh	22.34	11.17
Maharashtra	88.48	44.24
Orissa	76	38
Punjab	11.98	5.99
Tamilnadu	106.88	53.44
Uttar Pradesh	176.86	88.43
West Bengal	49.8	24.9
Madhya Pradesh	22.34	0

Total 774.73 362.33

APDRP FUND RELEASED to the States for 2002-03

Sl.No.	STATE	RELEASED AMOUNT (Rs. In Crores)
1	ASSAM	10.95
2	ANDHRA	39.07
3	ARUNACHAL	?
4	BIHAR	16.11
5	CHATTISGARH	10
6	GOA	9
7	GUJARAT	21.35
8	HARYANA	18.23
9	HIMACHAL	13.33
10	J&K	?
11	JHARKHAND	12
12	KARNATAKA	29.77
13	KERALA	17.07
14	M. P.	27.83
15	MAHARASHTRA	45
16	MANIPUR	2.67
17	MEGHALAYA	?
18	MIZORAM	2.67
19	NAGALAND	2.67
20	ORISSA	14.72
21	PUNJAB	
22	RAJASTHAN	28.4
23	SIKKIM	2.67

24	TAMILNADU	32.12
25	TRIPURA	2.67
26	UTTARANCHAL	18.5
27	U.P.	30.12
28	WEST BENGAL	19.02

TOTAL 425.94